

MR. SPEAKER : No question of that...

PROF. MADHU DANDAVATE : What happened to my

MR. SPEAKER : Not allowed.

12.14 hrs.

PAPERS LAID ON THE TABLE

Oil Industry Development Board Employees (Death-cum-Retirement) Gratuity Rules 1983, Annual Report etc. of Oil Industry Development Board, New Delhi for 1982-83

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : I beg to lay on the Table :

- (1) A copy of the Oil Industry Development Board Employees (Death-cum-Retirement) Gratuity Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 919 (E) in Gazette of India dated the 26th December, 1983 under sub-section (3) of section 31 of the Oil Industry (Development) Act, 1974.

[Placed in Library. See No. LT—7889/84].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Oil Industry Development Board, New Delhi, for the year 1982-83,

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT—7890/84].

अध्यक्ष महोदय : गवर्नमेंट ने कुछ नहीं कहा । (व्यवधान)

अध्यक्ष महोदय : गवर्नमेंट करती कुछ तो मैं देख सकता था । (व्यवधान)

PROF. MADHU DANDAVATE (Rajapur) : What they have done outside, let them do it on the floor of the House.

MR. SPEAKER : There is no question.

PROF. MADHU DANDAVATE : They are bypassing you ; they are bypassing the Parliament.

अध्यक्ष महोदय : आपको कहा था कि मैं पता करूंगा । पता कुछ लगता तो करवा देता । यहां डिसक्शन करवा देता । (व्यवधान)

अध्यक्ष महोदय : गवर्नमेंट ने बाहर कुछ नहीं कहा । (व्यवधान)

अध्यक्ष महोदय : आप अपनी पार्टी में काम करते हैं, ये भी करते हैं । अगर सरकार करती तो मैं करता ।

Now, Papers Laid on the Table. Shri Jagan Nath Kaushal.

Annual Report under Section 62 of the Monopolies and Restrictive Trade Practices Act, 1969.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : I beg to lay on the Table :—

- (1) A copy of the Annual Report (Hindi and English versions) pertaining to the execution of the provisions of the Monopolies and Restrictive Trade Practices Act, 1969 for the period from 1st January, 1982 to 31st December, 1982, under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See. No. LT—7891/84].